COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 286 OF 2015

Dated: 20th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab Energy Development Agency (PEDA) Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Aditya Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar

Mr. Charu Singhal for R-1

Ms. Suparna Srivastava for R-2

Mr. Krishna Kant

Mr. Thajender Kr. Joshi for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd